

(c) The Government of India are concerned with the resolutions at (ii) and (v) above.

With regard to the resolution at (ii) above, the Convention is being advised to make a formal application giving full particulars. The application will be considered when received.

As regards (v) above, the recommendations of the Central Advisory Board of Education regarding advance increments and a special pay to teachers working in schools for the deaf in India has been forwarded to the State Governments for consideration.

(b) Yes, Sir.

Pay Scales of Assistants

955. { **Shri Hem Barua:**
Shri M. L. Dwivedi:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 241 on the 17th February, 1961 and state:

(a) whether Government have now taken any final decision on the representation of the Assistants' Association in regard to the revision of scales of pay after the acceptance of the recommendation of the Pay Commission; and

(b) if so, the details thereof?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) After very careful consideration of all the relevant factors Government have decided that it is not feasible to improve the 'revised' scale of pay already prescribed on the specific recommendation of the Pay Commission.

Aid from Canada for Third Five Year Plan

956. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether any offer of assistance to India's Third Five Year Plan has been received from Canada;

(b) if so, the amount thereof; and

(c) the way in which it is proposed to be utilised?

The Minister of Finance (Shri Morarji Desai): (a) to (c). At the Consortium meeting held at Washington between May 31 and 2nd June, 1961, Canada indicated an amount of Canadian \$56 million as assistance for the first two years of the Third Plan. This was subject to appropriate legislative action or other necessary authorisation. The Government of India have not yet received any formal offer from the Government of Canada in this regard.

Jet Engines

957. **Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) the progress made so far by the Hindustan Aircrafts Ltd., Bangalore in starting production of jet engines;

(b) for what aircrafts these engines are suited; and

(c) how many engines have been produced so far?

The Minister of Defence (Shri Krishna Menon): (a) The Company has commenced manufacture of a Jet Engine of the Orphous family.

(b) and (c). It is not desirable in public interest to disclose this information.

Gold Mining

958. **Shri D. C. Sharma:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that a scheme for intensifying and expediting gold mining is being examined by the Government of India;

(b) if so, the details thereof; and

(c) the nature of steps proposed to be taken to execute the scheme?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) to (c). No